

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 154(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: **Sh. Nitin Goenka**

**Vs.**

**M/s. Goenka Diamond and Jewels Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Order**

List on 21.7.2016 at 2 p.m.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(S.K. MOHAPATRA)  
MEMBER (T)

Dated : 13<sup>th</sup> July, 2016  
(P.K. Sud)